UNSTARRED QUESTION NO:6814
ANSWERED ON:07.05.2010
OVERDRAWAL OF POWER FROM NORTHERN GRID
Abdulrahman Shri

Will the Minister of POWER be pleased to state:

(a) whether in order to curb the overdrawal of power from the Northern Grid, the Central Electricity Regulatory Commission (CERC) has proposed to narrow the operating grid frequency from between 50.3 and 49.21Hz to 50.2 and 49.5lHz;

(b) if so, the details thereof; and

(c) the steps taken by the Government to safeguard the grid collapse due to heavy overdrawal of power by some States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : On 28th April 2010, CERC has issued new Indian Electricity Grid Code (IEGC) Regulations 2010, which have become effective from 3rd May 2010. In the new IEGC, the operating frequency band has been narrowed down to 49.5-50.2 Hz from the pre-existing band of 49.2-50.3 Hz. The new IEGC inter-alia stipulates that State Load Despatch Centre/SEB/distribution licensee and bulk consumer shall initiate action to restrict the drawal to its control area from the grid within its new drawal schedule, whenever the system frequency falls to 49.7 Hz. It further stipulates that the SLDC/SEB/distribution licensee and bulk consumer shall ensure that requisite load shedding is carried out in its control area so that there is no overdrawl when frequency is 49.5 Hz. or below.

(c) : In accordance with the Electricity Act, 2003, regulation of inter- State transmission is in the domain of CERC. Further, Regional Load Despatch Centres established by Central Government in each region are responsible for carrying out real time system operation in the respective region. Whenever, persistent over-drawal endangering grid security is brought to the notice of Ministry of Power the issue is taken up with the authorities of the concerned State Power Utilities / State Governments. The issue was recently emphasized during the Power Ministers Conference held at New Delhi on 28th April, 2010.